

1	2	3	4	5	6	7	8
25.	Nagaland	0.21	0.01	0.25	0.02	0.36	0.02
26.	Odisha	75.92	0.50	82.71	0.61	90.53	0.65
27.	Puducherry	8.36	0.51	8.98	0.52	9.82	0.53
28.	Punjab	105.84	1.37	164.17	1.51	190.56	1.44
29.	Rajasthan	255.44	12.79	271.37	13.52	286.12	14.51
30.	Sikkim	7.00	0.21	5.52	0.24	5.59	0.26
31.	Tamil Nadu	1191.88	28.05	1375.13	33.74	1841.37	35.62
32.	Tripura	3.42	0.05	3.60	0.06	3.62	0.08
33.	Uttar Pradesh	1447.55	17.33	1554.30	18.87	1683.81	19.94
34.	Uttarakhand	302.06	1.27	259.46	1.25	268.27	1.25
35.	West Bengal	210.72	11.92	222.57	12.13	227.30	12.20
TOTAL:		7477.03	179.10	8645.33	194.97	10363.47	207.31

Note: (i) \$ — DTVs and FTVs figures of 2011 have been revised.

(ii) * — Figures of DTVs to Delhi and DTVS & FTVs to Maharashtra have been estimated using all India growth rate.

(iii) # — Figures of FTVs to Delhi have been adjusted using information available with Ministry of Tourism.

(iv) neg. — negligible.

Funds for upliftment of tribals

†1725. SHRI MAHENDRA SINGH MAHRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government is aware of the number of tribes residing in different parts of the country, if so, the details thereof, State-wise;

(b) whether programmes for the upliftment of different kinds of tribes residing in various States are being run by Government, if so, the details thereof;

(c) the details of funds provided for the upliftment of tribes during the last three years, State-wise?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) Yes, Sir. The number of tribes residing in different parts of the country, State-wise, as per Census 2001, is at Annexure. [See Appendix 230 Annexure No. 16]

(b) Yes, Sir. The Ministry of Tribal Affairs is running programmes/schemes for the upliftment of tribes in various States. They are: (i) Grants under Article 275(1) of the Constitution of India. Under this, grants are provided to 26 States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people to bridge the gap in infrastructure activities in sectors like roads, bridges, education, health and irrigation etc. and for setting up of Eklavya Model Residential Schools (EMRSs), (ii) Special Central Assistance to Tribal Sub-Plan (SCA to TSP). Under this, funds are provided to 22 TSP States for employment-cum-income generation activities of BPL ST families and SHGs/community, (iii) Grants-in-aid to Voluntary Organizations working for the welfare of Scheduled Tribes, (iv) Coaching for Scheduled Tribes (v) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts, (vi) Vocational Training in Tribal Areas, (vii) Development of Particularly Vulnerable Tribal Groups (PVTGs), (viii) Grants-in-aid to State Tribal Development Cooperative Corporations (STDCCs) etc. for Minor Forest Produce (MFP) Operations, (ix) Scheme of Construction of Hostels for ST Girls and Boys, (x) Scheme of Establishment of Ashram School in Tribal Sub-Plan Areas, (xi) Post-Matric Scholarship for ST students, (xii) Pre-Matric Scholarship for ST students studying in classes IX and X, (xiii) Vocational Training in Tribal Areas, (xiv) Upgradation of Merit of ST students, (xv) Rajiv Gandhi National Fellowship for STs, (xvi) Scheme of National Overseas Scholarship for STs, and (xvii) Top Class Education for ST students.

(c) The details of the funds provided for the upliftment of tribes during last three years, State-wise, is given in Statement-I to XVII.

Statement-I

*Funds released during last three years under Article 275(1)
of the Constitution of India*

(Rs. in lakh)

Sl. No.	States	2010-11 Release	2011-12 Release	2012-13 Release
1	2	3	4	5
1.	Andhra Pradesh	5187.70	7998.00	4834.00

1	2	3	4	5
2.	Arunachal Pradesh	772.00	1082.83	0.00
3.	Assam	3517.96	3419.00	0.00
4.	Bihar	838.00	959.00	0.00
5.	Chhattisgarh	7786.00	9294.00	8534.00
6.	Goa	0.00	0.00	0.00
7.	Gujarat	8302.00	9426.00	4629.6
8.	Himachal Pradesh	377.00	431.00	474.00
9.	Jammu and Kashmir	607.00	1390.00	150.34
10.	Jharkhand	8004.00	9181.00	7369.50
11.	Karnataka	3813.00	4263.00	4800.00
12.	Kerala	405.00	463.00	510.00
13.	Madhya Pradesh	17311.31	14015.50	16518.04
14.	Maharashtra	9442.00	10805.00	2911.00
15.	Manipur	819.00	937.00	1031.00
16.	Meghalaya	2100.00	2798.00	0.00
17.	Mizoram	922.96	1056.00	810.75
18.	Nagaland	2047.42	2301.00	2454.00
19.	Odisha	11144.33	11347.00	11283.99
20.	Rajasthan	8351.00	7642.00	7737.98
21.	Sikkim	226.00	259.00	272.58
22.	Tamil Nadu	358.00	614.25	0.00
23.	Tripura	1358.73	1250.00	1375.00
24.	Uttar Pradesh	1200.00	1484.91	200.00
25.	Uttarakhand	250.00	0.00	0.00
26.	West Bengal	4848.00	6066.99	6104.00
GRAND TOTAL:		99988.41	108483.48	81999.78

Statement-II*Funds released during last three years under SCA to TSP*

(Rs. in lakhs)

Sl. No.	States	2010-11	2011-12	2012-13
1	2	3	4	5
1.	Andhra Pradesh	5746.50	6057.00	4125.00
2.	Assam	3500.00	5475.00	4674.00
3.	Bihar	650.00	1147.00	0.00
4.	Chhattisgarh	8453.00	10645.00	9478.00
5.	Goa	0.00	0.00	0.00
6.	Gujarat	8126.00	8838.00	7410.00
7.	Himachal Pradesh	1506.00	1851.00	1262.00
8.	Jammu and Kashmir	489.57	1143.00	0.00
9.	Jharkhand	9481.55	10704.00	11413.25
10.	Karnataka	2053.00	2170.00	1853.25
11.	Kerala	440.00	574.00	549.00
12.	Madhya Pradesh	15214.00	15593.00	17525.00
13.	Maharashtra	6696.00	7055.93	0.00
14.	Manipur	1187.00	705.00	1230.10
15.	Odisha	12393.00	14449.15	13321.00
16.	Rajasthan	8209.00	1840.00	7441.00
17.	Sikkim	369.00	451.01	437.00
18.	Tamil Nadu	393.05	572.00	0.00
19.	Tripura	1879.00	2244.00	1955.00
20.	Uttarakhand	0.00	0.00	0.00

1	2	3	4	5
21.	Uttar Pradesh	151.14	0.00	0.00
22.	West Bengal	3384.00	4720.00	2580.75
TOTAL:		90320.81	96234.09	85254.35

Statement-III

*Details of funds released to NGOs under the scheme of Grant-in-aid
to Voluntary Organisations working for the welfare of STs*

(Amount in Rs.)

Sl. No.	States	2010-11	2011-12	2012-13
1	2	3	4	5
1.	Andhra Pradesh	46259626	13295048	12067987
2.	Andaman and Nicobar Island	145890	0	0
3.	Arunachal Pradesh	46179826	47203584	8033861
4.	Assam	6129056	11255657	8390193
5.	Chhattisgarh	11326611	8163182	1620270
6.	Gujarat	16111702	15639724	0
7.	Himachal Pradesh	15027497	16147007	157500
8.	Jharkhand	38251685	48043942	11850024
9.	Jammu and Kashmir	6923452	1656143	0
10.	Karnataka	40324116	30379199	9466192
11.	Kerala	10877235	14837119	6264328
12.	Madhya Pradesh	18166834	7369659	5386914
13.	Maharashtra	25904444	11269320	23146748
14.	Manipur	39148601	13765618	12542915

1	2	3	4	5
15.	Meghalaya	61925620	64255259	29349920
16.	Mizoram	2419836	7724400	0
17.	Nagaland	3360016	1767949	0
18.	Odisha	48752879	124384583	18305070
19.	Rajasthan	6062895	8152117	0
20.	Sikkim	5864153	5747033	0
21.	Tamil Nadu	3173440	4572178	2330550
22.	Tripura	4874370	3297751	3294511
23.	Uttarakhand	11334393	8369492	2857243
24.	Uttar Pradesh	5483220	9169636	1667387
25.	West Bengal	51092608	57462983	23421235
26.	Delhi	972198	893745	735565
GRAND TOTAL:		526092203	534822328	180888413

Statement-IV

*Details of funds released to NGOs under the scheme of
Coaching for Scheduled Tribes*

(Amount in Rs.)

Sl. No.	Name of the State	2010-11	2011-12	2012-13
1	2	3	4	5
1.	Delhi	281000	2550000	713000
2.	Gujarat	0	3597000	0
3.	Jharkhand	2620000	1775000	0
4.	Kerala	0	1032000	1395000

1	2	3	4	5
5.	Maharashtra	0	980000	0
6.	Madhya Pradesh	6477000	3514000	0
7.	Manipur	2100000	1520000	2398000
8.	Odisha	1270000	0	0
9.	Rajasthan	1316000	8694000	0
10.	Tamil Nadu	980000	0	0
11.	West Bengal	230000	1331000	0
TOTAL:		15274000	24993000	4506000

Statement-V

Details of funds released to NGOs under the scheme of Strengthening Education among ST Girls in Low Literacy Districts

(Amount in Rs.)

Sl. No.	Name of the State	2010-11	2011-12	2012-13
1.	Andhra Pradesh	159306090	118832038	0
2.	Arunachal Pradesh	1222500	3976457	0
3.	Chhattisgarh	3491440	3663316	3723818
4.	Gujarat	5355183	8244694	0
5.	Jharkhand	2335999	3602800	1846586
6.	Madhya Pradesh	76903415	61280555	0
7.	Maharashtra	5144400	5159400	5948849
8.	Odisha	113342664	98668331	62330103
9.	Rajasthan	8500847	8891580	300000
TOTAL:		375602538	312319171	74149356

Statement-VI

*Details of funds released to NGOs under the scheme of
Vocational Training in Tribal Areas*

(Amount in Rs.)

Sl. No.	Name of the State	2010-11	2011-12	2012-13
1.	Assam	3120000	11860000	8808000
2.	Karnataka	1108000	2400000	612000
3.	Madhya Pradesh	3120000	0	0
4.	Meghalaya	0	0	4896000
5.	Nagaland	0	3696000	2496000
6.	Tamil Nadu	1446000	0	0
TOTAL:		8794000	17956000	16812000

Statement-VII

Scheme development of Particularly Vulnerable Tribal Groups (PVTGs) (Earlier known as scheme of development of Primitive Tribal Groups (PTGs))

(Rs. in lakhs)

Sl. No.	Name of the State	2010-11	2011-12	2012-13
1	2	3	4	5
1.	Andhra Pradesh	2292.440	2292.400	2000.000
2.	Andaman and Nicobar Islands	184.000	0.000	0.000
3.	Chhattisgarh	2257.606	1659.770	2011.694
4.	Gujarat	0.000	2035.200	700.000
5.	Jharkhand	218.681	2470.823	645.976
6.	Kerala	0.000	1210.000	0.000

1	2	3	4	5
7.	Karnataka	6000.000	1225.608	707.372
8.	Madhya Pradesh	5428.200	6545.320	4350.000
9.	Maharashtra	3487.607	0.000	28.300
10.	Manipur	0.00	0.00	100.000
11.	Odisha	1226.680	1224.728	3260.000
12.	Rajasthan	1280.280	2677.000	1500.000
13.	Tamil Nadu	553.581	1161.047	1446.658
14.	Tripura	315.700	627.400	700.000
15.	Uttarakhand	0.000	0.000	400.000
TOTAL:		23244.775	23129.296	17850.000

Statement-VIII

Details of funds released under the scheme 'Grants-in-aid to the State Tribal Development Cooperative Corporations (STDCCs) etc. for MFP Operations' during the last three years

(Rs. in lakhs)

Sl. No.	State	2010-11	2011-12	2012-13
1	2	3	4	5
1.	Andhra Pradesh	158.00	194.00	264.00
2.	Chhattisgarh	0.00	200.00	189.00
3.	Gujarat	130.00	150.00	160.00
4.	Himachal Pradesh	33.00	10.00	7.00
5.	Kerala	58.00	14.00	0.00
6.	Madhya Pradesh	312.00	472.00	0.00
7.	Maharashtra	234.00	330.72	245.00
8.	Meghalaya	92.00	77.00	0.00

1	2	3	4	5
9.	Odisha	225.00	315.00	233.00
10.	Tripura	71.00	38.00	52.00
11.	West Bengal	145.00	170.00	126.00
12.	Rajasthan	42.00	29.28	0.00
13.	Mizoram	0.00	0.00	24.00

Statement-IX

*State-wise releases of funds under the scheme of Hostels for
ST Girls and Boys during last three years*

(Rs. in lakhs)

Sl. No.	State	2010-11	2011-12	2012-13
1	2	3	4	5
1.	Andhra Pradesh	0	418.30	0
2.	Arunachal Pradesh	75.09	1201.64	279.81
3.	Gujarat	1296.43	0	187.06
4.	Himachal Pradesh	0	223.00	0
5.	Jharkhand	0	716.00	0
6..	Karnataka	105.38	283.99	0
7.	Kerala	146.79	250.00	0
8.	Madhya Pradesh	0	1223.43	2291.57
9.	Manipur	1372.54	0	0
10.	Mizoram	0	392.33	0
11.	Odisha	1000.00	0	1697.50
12.	Rajasthan	3123.87	1000.00	1500.00
13.	Sikkim	0	0	460.29
14.	Tripura	0	1553.83	883.77
15.	Uttarakhand	0	37.48	0

1	2	3	4	5
16.	West Bengal	179.90	0	0
17.	Delhi University	173.20	0	0
18.	Himachal Pradesh University, Shimla	180.47	0	0
19.	Veer Narmad South Gujarat University, Surat, Gujarat	100.00	0	62.92
20.	Banaras Hindu University (BHU), Varanasi, Uttar Pradesh	46.33	0	0
21.	Mizoram University	0	182.00	437.08
22.	National Law School of India University, Bangalore (Karnataka)	0	100.00	0
23.	Jawaharlal Nehru Krishi Vishva Vidyalaya, Jabalpur (MP)	0	218.00	0
TOTAL:		7800.00	7800.00	7800.00

Statement-X

State-wise releases of funds under the scheme of Establishment of Ashram Schools in Tribal Sub-Plan Areas during last three years

(Rs. in lakhs)

Sl. No.	Name of State/ UT	2010-11	2011-12	2012-13
1	2	3	4	5
1.	Andhra Pradesh	500.00	0	988.49
2.	Chhattisgarh	0	0	530.36

1	2	3	4	5
3.	Goa	0	0	300.00
4.	Gujarat	1887.53	1500.00	0
5.	Kerala	1025.02	0	1025.02
6.	Madhya Pradesh	0	2815.11	0
7.	Odisha	2004.00	2550.00	2458.90
8.	Rajasthan	0	634.89	0
9.	Tripura	622.76	0	797.23
10.	Uttarakhand	460.69	0	0
TOTAL:		6500.00	7500.00	6100.00

Statement-XI

State-wise releases of funds under the scheme of "Post Matric Scholarship for ST Students" during last three years

(Rs. in lakhs)

Sl. No.	Name of State/ UT	2010-11	2011-12	2012-13
1	2	3	4	5
1.	Andhra Pradesh	20036.25	16697.74	19438.70
2.	Arunachal Pradesh	23.53	0.00	633.00
3.	Assam	2881.26	4210.81	4537.69
4.	Bihar	0	298.42	90.00
5.	Chhattisgarh	1253.96	4034.11	3150.31
6.	Goa	29.11	26.77	8.00
7.	Gujarat	5116.09	8482.59	2460.71
8.	Himachal Pradesh	113.99	1141.84	948.52
9.	Jammu and Kashmir	0	733.48	710.06
10.	Jharkhand	1855.54	3374.06	1344.21
11.	Karnataka	3163.59	6149.11	2522.75

1	2	3	4	5
12.	Kerala	457.08	957.08	329.45
13.	Madhya Pradesh	2026.23	4591.67	9542.45
14.	Maharashtra	6629.51	8820.42	4604.38
15.	Manipur	2460.01	4742.29	4243.64
16.	Meghalaya	2717.23	2752.38	1753.42
17.	Mizoram	1633.93	3732.93	3546.61
18.	Nagaland	1908.44	2813.71	2191.09
19.	Odisha	1104.03	1809.47	5405.95
20.	Rajasthan	800.00	6031.54	2142.99
21.	Sikkim	56.41	198.00	414.15
22.	Tamil Nadu	112.71	78.91	178.66
23.	Tripura	380.40	1358.95	1036.47
24.	Uttar Pradesh	0	755.72	227.00
25.	Uttarakhand	531.69	702.78	657.98
26.	West Bengal	302.00	2045.22	949.16
27.	Andaman and Nicobar Islands	9.15	10.00	3.00
28.	Daman and Diu	0.85	14.76	4.00
TOTAL:		55602.99	86564.76	73074.35

Statement-XII

State-wise releases of funds under the scheme of “Pre-Matric Scholarship for ST students studying in classes IX and X” during last three years

(Rs. in lakhs)

Sl. No.	Name of State/UT	Fund released during 2012-13
1	2	3
1.	Andhra Pradesh	500.00
2.	Assam	90.00

1	2	3
3.	Chhattisgarh	593.00
4.	Gujarat	500.00
5.	Himachal Pradesh	20.00
6.	Jharkhand	1472.00
7.	Karnataka	260.00
8.	Kerala	57.00
9.	Madhya Pradesh	3400.00
10.	Maharashtra	251.00
11.	Manipur	100.00
12.	Meghalaya	15.00
13.	Mizoram	70.00
14.	Odisha	3128.00
15.	Sikkim	4.00
16.	Tamil Nadu	26.00
17.	Tripura	340.00
18.	Uttar Pradesh	28.00
19.	Uttarakhand	26.00
20.	West Bengal	260.00
21.	Dadra and Nagar Haveli	33.00
TOTAL:		11173.00

Statement-XIII

State-wise releases of funds under the scheme of "Vocational Training in Tribal Areas" during last three years

(Rs. in lakhs)

Sl. No.	Name of State/ UT	2010-11	2011-12	2012-13
1	2	3	4	5
1.	Andhra Pradesh	0.00	113.02	0.00

1	2	3	4	5
2.	Assam	150.00	0.00	89.00
3.	Chhattisgarh	0.00	107.86	0.00
4.	Gujarat	37.12	228.96	0.00
5.	Madhya Pradesh	260.00	50.16	88.00
6.	Meghalaya	0.00	100.00	0.00
7.	Mizoram	152.88	0.00	88.00
TOTAL:		600.00	600.00	265.00

Statement-XIV

State-wise releases of funds under the scheme of “Upgradation of Merit” during last three years

(Rs. in lakhs)

Sl. No.	Name of State/ UT	2010-11	2011-12	2012-13
1	Andhra Pradesh	32.76	16.38	0
2	Chhattisgarh	17.06	54.60	17.70
3	Gujarat	8.10	17.60	0
4	Himachal Pradesh	0.045	0.39	0.39
5	Madhya Pradesh	0	92.88	0
6	Rajasthan	8.17	1.74	7.175
7	Sikkim	3.12	3.12	3.12
8	Tripura	3.12	3.12	3.12
9	West Bengal	0	7.23	0
TOTAL:		72.375	197.05762	31.505

Statement-XV

Details of releases of funds under the scheme of “Rajiv Gandhi National Fellowship for ST Students” during last three years

(Rs. in lakhs)

Sl.No.	Year	Fund released
1.	2010-11	6068.00
2.	2011-12	8463.00
3.	2012-13	4500.00 (<i>ad-hoc</i>)

Statement-XVI

Details of releases of funds under the scheme of “National Overseas Scholarship for ST Candidates” during last three years

(Rs. in lakhs)

Sl.No.	Year	Fund released
1	2010-11	30.21
2	2011-12	78.31
3	2012-13	100.00

Statement-XVII

Details of releases of funds under the scheme of “Top Class Education” during last three years

(Rs. in lakhs)

Sl.No.	Year	Fund released
1.	2010-11	500.00
2.	2011-12	697.00
3.	2012-13	1011.00

Inclusion of six communities as tribals

1726. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the names of communities of Assam whose demand for enlisting them as ST is pending;